## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

65

C.P No. 86/(MAH)/2016 M.A. No. 218/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017

NAME OF THE PARTIES:

Mr. Pratik Vira & Ors.

V/s.

M/s. Sunshine Housing & Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1) Nandini Chi Hel for

1/b. M. Humranweli Pehihinin Mandri

2) Bhavik G. Latan

1/b Cyril Amarchand

Mangalder [Rsp. 1]

3) 2. Narietucala

1/6 Horiani and (O. (Reprondent No. 10)

FATIMA LAKDAWALA - KADRI

Adu. for Resp No. 23 (ICICI Bank)

ORDER

MA 218/2017 IN CP No.86/241-242/NCLT/MB/MAH/2016

At request of the parties, list this matter on 10.11.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)